

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. R. R. BHOSALE**  
**COURT 55 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 09-06-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>HEARING</b>				
1	BAIL APPLN MCOC	100607/2020	The State DCB CID through I.O. Yashwant Watkar Vs Bipin Vaman Patil - Accused No. 6	SPP  Sudeep Pasbola
<b>( Main Matter SPL CASE MCOC/0100014/2015)</b>				
2	BAIL APPLN MCOC	100700/2020	DCB CID - Respondent Vs FAZAL UR. REHMAN ABDUL BASIT SIDDIQUI - Applicant	SPP  sharif Shaikh
<b>( Main Matter SPL.CASE/0100357/2020)</b>				
3	BAIL APPLN MCOC	100703/2020	Kiran Kamlakar Barshinge Vs The State of Maharashtra Sewree Police Station	Pankaj Kavale
4	CRI BAIL APPLN	101422/2020	Bhaskar Raju Pujari Vs The State of Maharashtra DCB CID	Pankaj D.Kavale and other

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